NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. A. No. 68 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE COMPANY: Ravindra Narotamdas Shah V/s. Unitech Ltd. SECTION OF THE COMPANIES ACT: 73(4)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

Order

These are bunch of fresh petitions under Article 73(4) of the Companies Act, 2013.

Notice be issued to the Respondent returnable on 28th September, 2017. Dasti.

(Ina Malhotra)
Member (J)